

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI "B" BENCH, MUMBAI**

**[Coram: Pramod Kumar (Vice President)
And Aby T Varkey (Judicial Member)]**

ITA No. 2199/Mum/2021
Assessment years: 2022-23 to 2026-27

Bai Hirabai Jamshetji Tata Navsari

Charitable Institution

*Bombay House, Ground Floor, Homi Mody Street,
Fort, Mumbai 400001[PAN: AAATB0258P]*

..... **Appellant**

Vs.

**Commissioner of Income Tax
(Exemptions), Mumbai**

.....**Respondent**

Appearances:

Atul Suraiya, for the assessee

Dr Mahesh Akhade, for the revenue

CORRIGENDUM

Per Pramod Kumar, VP:

1. In the order dated 29th July 2022, passed in this case, an inadvertent typographical error has crept in the same is rectified as follows:

In the last sentence of paragraph 10, at page 7, "24th September 1991" shall stand substituted by "24th September 2021".

2. This corrigendum is attached to, and forms part of, the order dated 29th September 2022 (supra).

**Sd/-
Aby T Varkey
(Judicial Member)**

**Sd/-
Pramod Kumar
(Vice President)**

Mumbai, dated the 02nd day of August, 2022

Copies to:

(1)	<i>The Applicant</i>	(2)	<i>The respondent</i>
(3)	<i>CIT</i>	(4)	<i>CIT(A)</i>
(5)	<i>DR</i>	(6)	<i>Guard File</i>

By order

Assistant Registrar
Income Tax Appellate Tribunal
Mumbai benches, Mumbai